(34)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/5/2018

NAME OF THE PETITIONER(S)

: ESP URJA PVT LTD

UNDER SECTION

: 441

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 RATION WOUNTY SARANLY

NCS

<u>ORDER</u>

Counsel for Applicant present and prayed for time to make submissions. At request, time is enlarged. Put up on 23.01.2018 at 10.30 A.M.

∠ Sd ∠ (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk